CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 060/0942/2019

Chandigarh, this 29th day of November, 2019

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Dr. Meena Rani daughter of Sh. Hans Raj aged 43 years working as Assistant Professor (Hindi) in Post Graduate Government College of Girls, Sector 11, Chandigarh-160011.

.....Applicant

BY ADVOCATE: SH. D.R. SHARMA

VERSUS

- Union Public Service Commission, Dholpur House, Shahajahan Road,
 New Delhi 110 001 through its Secretary.
- 2. The Finance Secretary-cum-Secretary Education, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh-160 009.

.....Respondents

BY ADVOCATE: SH. B.B. SHARMA FOR RESPDT. NO.1 SH. ASEEM RAI FOR RESPDT.NO.2

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

- 1. Learned counsel representing the UPSC, informs this court that pursuant to the directions of this court, the applicant was allowed provisionally to appear in the interview, but she could not get through the same. Thus, learned counsel submits that this OA be dismissed.
- 2. Learned counsel for the applicant seeks to withdraw this OA with liberty to challenge the selection, if the applicant is so advised.

3. Dismissed as withdrawn, with the liberty as prayed for.

> (SANJEEV KAUSHIK) MEMBER (J)

Dated: 29.11.2019 ND*

